

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3728 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ajit Shrivastava Vs. Anand Sonbhadra (IRP for Gayatri Hospitality & Realcon Ltd.) & Anr.	Mrinali Prasad
2.	I.A. No. 3734 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rakshit Dhirajlal Doshi Vs. Bijay Murmuria -Liquidator of Doshion Pvt. Ltd.	Vaishnavi Viswanathan
3.	I.A. No. 3747 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sunny Grover Vs. Value Infracon India Pvt. Ltd. & Anr.	Achint Kumar
4.	I.A. No. 3751 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashit Dhirajlal Doshi Vs. Bijay Murmuria -Liquidator of Doshion Pvt. Ltd.	Vaishnavi Viswanathan
5.	I.A. No. 3795 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jammu & Kashmir Bank Ltd. Vs. Jitender Kumar Jain & Anr.	Munawwar Naseem

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